

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:161
ANSWERED ON:12.12.2003
RECOVERY OF BANK LOANS
MANSINH PATEL

Will the Minister of FINANCE be pleased to state:

- (a) Whether some cases relating to recovery of loans of public sector banks are pending in the courts for more than ten years;
- (b) if so, the details thereof, bank-wise;
- (c) the steps taken by the Government for early disposal of these cases; and
- (d) the success achieved by the Government in recovery of loans?

Answer

MINISTER OF FINANCE (SHRI JASWANT SINGH)

(a) to (d) : A statement is placed on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a),(b),(c) & (d) OF LOK SABHA STARRED QUESTION 161 FOR 12TH DECEMBER, 2003 REGARDING RECOVERY OF BANK LOANS.

(a) and (b): Yes, Sir. Details are given in the Annexure.

(c): In order to strengthen the recovery mechanism for early disposal of cases the recovery of Debts due to Banks and Financial Institutions Act, 1993 was enacted on 27th August 1993 to provide for establishment of Debt Recovery Tribunals (DRTs) for expeditious adjudication and recovery of debts due to banks and Financial Institutions. Presently, 29 Debt Recovery Tribunals are operating in the country. These DRTs have been provided with adequate infrastructure and staff for their smooth functioning. For DRT cases pecuniary limit of Rs.10 lakh or above has been fixed. Lok Adalats are handling cases with pecuniary limit of Rs.5 lakhs. Chief Justice of India has been requested to enhance the limit in case of Lok Adalat cases from existing Rs.5 lakhs to Rs.10 lakhs in order to bring more cases under the ambit of Lok Adalats.

(d): The total recovery by public sector banks increased by 33.22% from Rs.14059.18 crores as on 31st March, 2002 to Rs. 18730.15 crores as on 31st March, 2003.

ANNEXURE

Number of Suit filed cases and decreed cases pending for last 10 years and above as on March, 2003.

(Rs. in crores)

Sl.No. Name of Bank Number of Suit filed Decreed Accounts

Sl.No.	Name of Bank	Number of Suit filed	Decreed	Accounts
1	Allahabad Bank	368	156.49	126 41.06 2.35
2	Andhra Bank	2885	127.98	1750 93.25 0.70
3	Bank of Baroda	2114	216.35	2595 90.82 9.31
4	Bank of India	4438	250.25	3465 45.72 9.86
5	Bank of Maharashtra	51	153.19	444 60.99 1.26
6	Canara Bank	1077	145.37	1842 15.81 0.00
7	Central Bank of India	1486	122.64	144 78.00 30.78
8	Corporation Bank	903	19.46	585 7.16 0.03
9	Dena Bank	818	109.89	432 44.60 0.09
10	Indian Bank	4466	320.67	305 193.72 13.88
11	Indian Overseas Bank	0	0.00	0 0.00 0.00
12	Oriental Bank of ommerce	1136	0.69	734 0.15 0.86

13 Punjab and Sind Bank	1178	45.37	1720	27.08	0.00
14 Punjab National Bank	635	173.22	666	43.98	0.61
15 Syndicate Bank	793	75.04	2075	30.92	8.53
16 UCO Bank	6196	84.44	3431	22.41	4.19
17 Union Bank of India	1329	83.31	2347	22.89	14.49
18 United Bank of India	2209	57.88	0	0.00	0.00
19 Vijaya Bank	435	9.85	792	6.21	0.00

Total 32517 2152.09 23453 824.77 96.94

STATE BANK GROUP

20 State Bank of Bikaner & Jaipur	448	0.06	182	0.01	0.00
21 State Bank of Hyderabad	427	4.90	243	1.02	0.00
22 State Bank of India	42205	1736.42	13996	222.67	45.56
23 State Bank of Indore	93	7.86	146	1.94	0.04
24 State Bank of Mysore	408	1.17	226	1.64	0.00
25 State Bank of Patiala	355	34.81	239	5.60	0.56
26 State Bank of Saurashtra	974	7.71	376	2.78	0.17
27 State Bank of Travancore	4858	117.10	3356	68.05	2.71

TOTAL 49768 1910.02 18764 303.71 49.04

GRAND TOTAL 82285 4062.12 42217 1128.48 145.98